

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:474
ANSWERED ON:22.02.2006
RASHTRIYA SAM VIKAS YOJANA
Pathak Shri Brajesh

Will the Minister of PLANNING be pleased to state:

- (a) the main objectives of Rashtriya Sam Vikas Yojana; and
(b) the details of progress of implementation of this Yojana till date, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN)

(a): The Rashtriya Sam Vikas Yojana was launched in the Tenth Plan to put in place programmes and policies with the joint efforts of the Centre and States to remove barriers to growth, accelerate the development process and improve the quality of life of people.

(b): The scheme has three components, namely, Special Plan for Bihar, Special Plan for the KBK districts of Orissa and the Backward Districts Initiative covering 147 districts. The schemes / projects included in the three components are in progress. A statement indicating the funds released to the State Governments under the three components is enclosed.

Statement referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 474 for answer on 22.02.2006 regarding Rashtriya Sam Vikas Yojana by Shri Brajesh Pathak.

Rashtriya Sam Vikas Yojana – funds released – Position as on 17.02.2006 (Rs. in crore)

Component	2002-03	2003-04	2004-05	2005-06	Total
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I. Special Plan for Bihar	0.37	445.75	248.01	269.96	964.09
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II. Special Plan for the KBK districts of Orissa	200.00	225.00	275.00	250.00	950.00
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III. Backward
Districts Initiative

States

1.Andhra Pradesh	0.00	40.00	72.50	7.50	120.00
2.Arunachal Pradesh	0.00	0.00	7.50	7.50	15.00
3.Assam	0.00	10.00	27.50	37.50	
4.Bihar	0.00	0.00	157.50	75.00	232.50
5.Chhattisgarh	0.00	40.00	57.50	82.50	180.00
6.Gujarat	0.00	17.50	20.00	37.50	
7.Haryana	0.00	0.00	7.50	7.50	15.00
8.Himachal Pradesh	0.00	5.00	25.00	15.00	45.00
9.Jammu & Kashmir	0.00	5.00	25.00	22.50	52.50
10.Jharkhand	0.00	37.50	120.00	120.00	277.50
11.Karnataka	0.00	12.50	25.00	15.00	52.50
12.Kerala	0.00	20.00	17.50	7.50	45.00
13.Madhya Pradesh	0.00	22.50	142.50	90.00	255.00
14.Maharashtra	0.00	15.00	67.50	45.00	127.50
15.Minipur	0.00	7.50	7.50	7.50	22.50
16.Meghalaya	0.00	0.00	7.50	7.50	

17.Mizoram	0.00	0.00	7.50`	7.50	15.00
18.Nagaland	0.00	0.00	15.00	7.50	22.50
19.Orissa	0.00	10.00	42.50	45.00	97.50
20.Punjab	0.00	0.00	7.50	7.50	
21.Rajasthan	0.00	35.00	47.50	30.00	112.50
22.Sikkim	0.00	0.00`	7.50	7.50	15.00
23.Tamilnadu	0.00	20.00	77.50	60.00	157.50
24.Tripura	0.00	7.50	7.50	7.50	22.50
25.Uttar Pradesh	0.00	62.50	162.50	150.00	375.00
26.Uttaranchal	0.00	0.00	22.50	7.50	30.00
27.West Bengal	0.00	35.00	55.00	45.00	135.00
28.NABARD	0.00	0.00	1.08	1.08	
Total III	0.00	402.50	1241.08	870.00	2513.58
Grand Total	200.37	1073.25	1764.09	1389.96	4427.67